

Central Administrative Tribunal

Principal Bench: New Delhi

OA 2562/96

(2)

New Delhi this the 12th day of December 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Mukesh Sethi
S/o Late Satish Chander Sethi
R/o 36-C Sector IV DIZ Area
New Delhi

...Applicant.

(Through Advocate: Shri Shakti Chand Sharma)

Versus

1. Union of India through
Secretary
Ministry of Defence
New Delhi
2. The Directorate of Estate
Nirman Bhawan, New Delhi.
3. The Commanding Officer
No.1 Army Hqs. Signal Regiment
Signal Enclave
New Delhi

...Respondents.

O R D E R (oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

After making submissions for quite some, learned counsel for the applicant wishes to withdraw the application with liberty to take up the matter further with the department. Permission is granted and the application is closed as withdrawn.


(A.V.Haridasan)
Vice Chairman (J)

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